

SPECIAL BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.65/ALD/2022

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	FAITH MERCANTILE PRIVATE LIMITED V/S DHANASHREE AGRO PRODUCTS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ashutosh Gupta with Sh. Gaurav Rana, Adv. : *For Operational Creditor*

Sh. Bhishm Pratap Singh, Adv. : *For Corporate Debtor*

Sh. Sanjeev Kumar Singh, Adv.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** This is a part heard matter and also this being a Special Bench, at the request of the learned counsels representing the parties, the matter is adjourned for further hearing on 7th August, 2024 before the Regular Bench.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*